

From:

**Nikesh Kumar Sinha**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/1/2023-24/Appt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

1. Mr. Amitesh Lal, Principal Judge, Family Court, Jamshedpur.
2. Mr. Manish, Presiding Officer, MACT, Ranchi.

Sub.:- Nomination of **Master Trainer Officer** for conducting **ECT\_13\_2024** (Computer Skill enhancement Programme Level I & II) scheduled to be held on **11<sup>th</sup> February, 2024** at **Judicial Academy Jharkhand, Ranchi.**

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you as **Master Trainer Officers** for conducting **ECT\_13\_2024** (Computer Skill enhancement Programme Level I & II) scheduled to be held on **11<sup>th</sup> February, 2024** at **Judicial Academy Jharkhand, Ranchi.**

You are, therefore, directed to conduct the aforesaid training programme on the date as mentioned above.

**No individual request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.**

Yours sincerely,

Sd/- **Nikesh Kumar Sinha**

**Registrar (Administration)**

Memo No. 554 /Apptt.

Dated, Ranchi, the 03/02/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 104/JAJ dated 19.01.2024 and 133/JAJ dated 31.01.2024 / the Principal District & Sessions Judge, Jamshedpur including the Judicial Commissioner, Ranchi for information and needful/ the Member Secretary, JHALSA/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
**Registrar (Administration)**